

**R.O.C.No.3646-A/2013-B2**

**SENIOR CIVIL JUDGES  
AND CIVIL JUDGES  
TRANSFER &**

**POSTINGS**

**NOTIFICATION No. 57 / 2013**

**I**

The Government in G.O.Ms.No.79, Home (Courts.II) Department, dated 13.01.2012 have issued orders sanctioning the Constitution two Special Courts to deal with MCOP cases in the cadre of Senior Civil Judge at Chennai along with other Special Courts to deal with MCOP Cases in various Districts.

Ms. S.D.Parimala, Senior Civil Judge, functioning on deputation as Secretary, District Legal Services Authority, Chennai is transferred and posted as Special Sub Judge-I, Special Sub Court to deal with MCOP cases at Chennai in the said newly sanctioned Court.

Thiru J.Chandran, Sub Judge, Nagapattinam is transferred and posted as Special Sub Judge-II, Special Sub Court to deal with MCOP cases at Chennai in the said newly sanctioned Court.

**II**

The Government in G.O.(Ms).No.1320, Home (Courts.I) Department, dated 11.09.2007 have issued orders sanctioning the constitution of one Fast Track Court at Magisterial Level at George Town at Chennai along with other Fast Track Courts at Magisterial Level in various Districts and in G.O.Ms.No.344, Home (Cts.II) Department, dated 28.06.2011, have issued orders for revalidation of the orders issued in the aforesaid G.O.:

Tmt. T.Jayashree, Civil Judge, functioning on other duty as Assistant Editor, Tamil Law Journal, High Court, Madras is transferred and

posted as Metropolitan Magistrate, Fast Track Court at Magisterial Level-IV, George Town, Chennai in the said newly sanctioned Court.

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### III

The Government in G.O.Ms.No.431, Home (Courts.II) Department, dated 01.08.2011 have issued orders sanctioning the constitution of two Special Courts to conduct exclusive trial of Land Grabbing cases at Chennai, along with other Special Courts to conduct exclusive trial of Land Grabbing cases in the cadre of Civil Judge in various Districts.

Thiru A.Ramesh, XVI Metropolitan Magistrate, George Town, Chennai is transferred and posted as Special Metropolitan Magistrate-I, Special Court for exclusive trial of Land Grabbing cases at Chennai in the said newly sanctioned Court.

Thiru K.V.Sakthivel, XXI Metropolitan Magistrate, Egmore, Chennai is transferred and posted as Special Metropolitan Magistrate-II, Special Court for exclusive trial of Land Grabbing cases at Chennai in the said newly sanctioned Court.

### IV

Tmt. K.Sudha, Special Sub Judge, Special Sub Court to deal with LAOP cases at Arakkonam is transferred and posted on deputation as Secretary, District Legal Services Authority, Chennai vice Ms.S.D.Parimala.

HIGH COURT, MADRAS.  
DATED: 08.04.2013.

Sd/- G.CHOCKALINGAM,  
REGISTRAR GENERAL